

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:92

ANSWERED ON:12.08.2013

NHAI PROJECTS

Biswal Shri Hemanand ;Pandurang Shri Munde Gopinathrao

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the road projects taken up by the National Highways Authority of India (NHAI) in the country during the last three years and the current year and the present status thereof, State / UT-wise including Maharashtra;
- (b) the details of the delayed projects, if any, along with the reasons therefor and the action taken by the Government for speedy completion of these projects;
- (c) the details of the funds provided to NHAI from fuel cess for these projects during the period, State / UT-wise particularly Odisha and Karnataka; and
- (d) the details of the loans, if availed of, from any International Financial Institution for these projects during the said period?

**Answer**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 92 TO BE ANSWERED ON 12.08.2013 ASKED BY SHRI HEMANAND BISWAL AND SHRI GOPINATH MUNDE REGARDING NHAI PROJECTS.

(a) The National Highways Authority of India (NHAI) has awarded 114 National Highway (NH) projects in the country during the last three years and the current financial year. Out of these, 69 projects are under implementation, 2 projects have been terminated and in case of 43 projects, appointed date (date of start) has not been declared. State-wise details of awarded projects during the said period are annexed.

(b) There are delays in 88 numbers of projects, due to problems such as land acquisition, shifting of utilities, environmental and forest clearance, approval for rail over bridges, law & order problem as well as shortage of skilled / semi-skilled manpower, poor performance of contractors and economic slowdown. In order to expedite implementation of the Projects, Regional Offices have been set up by NHAI headed by Chief General Manager. Powers have been delegated to the Chief General Managers. Special land acquisition units are also set up to expedite land acquisition. Chief Secretaries of State Government has also been nominated as Nodal officers to expedite construction of highway projects. Projects are also closely and periodically reviewed at Headquarter as well as field units. Recently, the issues of delinking environmental clearance from forest clearance and exempting linear stretches from the requirement of NOC from Gram Sabha have been resolved. Reserve Bank of India has given dispensation to treat the debt due to lenders, to the extent assured by Project Authorities in terms of concession agreement, as secured loan. Disinvestment of 100% equity to other willing buyers has been allowed after completion of the construction and also substitution of concessionaire allowed after achievement of financial closure to salvage the languishing projects. The NHAI has also constituted Negotiation / Reconciliation Settlement Committees and also High Level Expert Settlement Advisory Committee to settle the claims / disputes.

(c) During the last three years and current financial year, NHAI has been provided Rs 22345.30 crores from cess funds.

(d) During the last three years and current financial year, Rs 400.00 crore was received as a loan from International Financial Institution.